

NAME OF CORPOATE DEBTOR : **M/S OMID ENGINEERING PRIVATE LIMITED**

DATE OF COMMENCEMENT OF CIRP : **22ND NOVEMBER 2022**

LIST OF CREDITORS AS ON : **29TH OCTOBER, 2024**

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

(AMOUNT IN Rs)

S.NO	DETAILS OF CLAIMANT		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED				AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM UNDER VERIFICATION	AMOUNT OF CLAIM NOT ADMITTED	REMARKS, IF ANY
	DEPARTMENT	GOVERNMENT	DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	WHETHER RELATED PARTY?	VOTING PERCENTAGE					
1	EMPLOYEE'S PROVIDENT FUND ORGANIZATION	STATE GOVERNMENT - HIMACHAL PRADESH	09.01.2023 & 25.01.2023	4,92,087	4,92,087	-	-	NA	-	-	-	-	EPFO submitted its claim for a total amount of Rs. 4,92,087/-. The claim is admitted provisionally by the IRP subject to verification of books of accounts of CD.
			26.05.2023	78,12,316	-	-	-	NA	78,12,316	-	-	-	EPFO submitted its additional claim vide letter dated 26.05.2023 for an additional amount of Rs. 78,12,316/-. The claim could not be verified in absence of the records of the CD. Hence, the claim is kept as contingent claim.
2	ASSISTANT COMMISSIONER OF STATE TAXES AND EXCISE DEPARTMENT, HIMACHAL PRADESH	STATE GOVERNMENT - HIMACHAL PRADESH	26.10.2024	21,39,98,488	-	-	-	NA	21,39,98,488	-	-	-	Assistant Commissioner of State Taxes & Excise Department, Himachal Pradesh submitted its claim form B vide email dated 26.10.2024 for a sum of Rs. 21,39,98,488/-. The claim could not be verified in absence of the records of the CD. Hence, the claim is kept as contingent claim. Further The Liquidtaion application was filed on 28.08.2023.
TOTAL				22,23,02,891	4,92,087	-	-	-	22,18,10,804	-	-	-	

CMA Sandeep Goel
Resolution Professional
M/s Omid Engineering Private Limited (Under CIRP)

Date: 29.10.2024

Place: New Delhi